

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 101 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Arti Saroha, Judicial Magistrate, Rudraprayag is posted as Civil Judge (Jr. Div.), Rudraprayag, vice Sri Sanjay Singh.

She is also given additional charge of the Court of Civil Judge (Jr. Div.), Ukhimath, District Rudraprayag, with the directions to hold Camp Court at Ukhimath for one week in a month.

No. 102 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Sanjeev Kumar, Principal Magistrate / Judicial Magistrate (1st Class), Juvenile Justice Board, Udham Singh Nagar, is transferred and posted as Civil Judge (Jr. Div.), Almora, vice Ms. Anita Kumari.

No. 103 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Shama Nargis, 1st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Ms. Niharika Mittal Gupta.

No. 104 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Anita Kumari, Civil Judge (Jr. Div.), Almora is transferred and posted as Civil Judge (Jr. Div.), Roorkee, District Hardwar, vice Sri Sandip Kumar Tiwari.

No. 105 /UHC/Admin.A/2018 Dated: April 12, 2018.

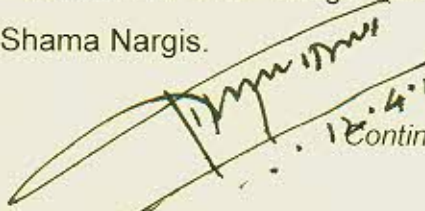
Sri Akram Ali, Civil Judge (Jr. Div.), Pithoragarh is also given additional charge of the Court of Civil Judge (Jr. Div.), Dharchula, District Pithoragarh, with the directions to hold Camp Court at Dharchula for one week in a month, in addition to his present duties.

No. 106 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Neeraj Kumar, 2nd Additional Civil Judge (Jr. Div.), Dehradun is posted as 1st Additional Civil Judge (Jr. Div.), Dehradun, vice Smt. Seema Dungarakoti.

No. 107 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Akhilesh Kumar Pandey, Civil Judge (Jr. Div.), Tanakpur, District Champawat is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Ms. Shama Nargis.


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No. 108 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Imran Mohd. Khan, Civil Judge (Jr. Div.), Udham Singh Nagar is posted as Principal Magistrate/Judicial Magistrate (1st Class), Juvenile Justice Board, Udham Singh Nagar, vice Sri Sanjeev Kumar.

No. 109 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Sachin Kumar Pathak, Civil Judge (Jr. Div.), Tehri Garhwal is transferred and posted as Judicial Magistrate, Laksar, District Hardwar, vice Sri Dharmendra Shah.

No. 110 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Rajesh Kumar, Civil Judge (Jr. Div.), Purola, District Uttarkashi is transferred and posted as Principal Magistrate / Judicial Magistrate (1st Class), Juvenile Justice Board, Hardwar, vice Ms. Ritika Semwal.

No. 111 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Dayaram, Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar is transferred and posted as Judicial Magistrate-II, Haldwani, District Nainital, vice Ms. Beenu Gulyani.

No. 112 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Meenal Chawla, Civil Judge (Jr. Div.), Ranikhet, District Almora is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Haldwani, District Nainital, vice Ms. Manju Devi.

No. 113 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Tista Shah, 3rd Additional Civil Judge (Jr. Div.), Dehradun is posted as 2nd Additional Civil Judge (Jr. Div.), Dehradun, vice Sri Neeraj Kumar.

No. 114 /UHC/Admin.A/2018 Dated: April 12, 2018.

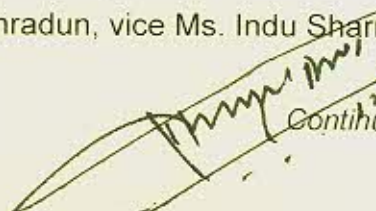
Ms. Afiya Mateen, Judicial Magistrate-II, Dehradun is transferred and posted as Civil Judge (Jr. Div.), Champawat, vice Sri Alok Ram Tripathi.

No. 115 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Amit Kumar, Judicial Magistrate, Chamoli is transferred and posted as Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal, vice Sri Sayed Gufran.

No. 116 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Alok Ram Tripathi, Civil Judge (Jr. Div.), Champawat is transferred and posted as Judicial Magistrate, Rishikesh, District Dehradun, vice Ms. Indu Sharma.


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No. 117 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Mithilesh Pandey, Judicial Magistrate, Pauri Garhwal is transferred and posted as 3rd Additional Civil Judge (Jr. Div.), Dehradun, vice Ms. Tista Shah.

No. 118 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Kapil Kumar Tyagi, Civil Judge (Jr. Div.), Kirtinagar, District Tehri Garhwal is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar, vice Ms. Soniya.

No. 119 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Abhay Singh, Judicial Magistrate, Vikas Nagar, District Dehradun is transferred and posted as 1st Additional Civil Judge (Jr. Div.), Nainital, vice Ms. Anamika.

He is also given additional charge of the Court of Civil Judge (Jr. Div.), Dhari, District Nainital, with the directions to hold Camp Court at Dhari for one week in a month.

No. 120 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Mamta Pant, Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun is transferred and posted as Civil Judge (Jr. Div.), Tanakpur, District Champawat, vice Sri Akhilesh Kumar Pandey.

No. 121 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Anamika, 1st Additional Civil Judge (Jr. Div.), Nainital is transferred and posted as Additional Civil Judge (Jr. Div.), Rishikesh, District Dehradun, vice Ms. Mamta Pant.

No. 122 /UHC/Admin.A/2018 Dated: April 12, 2018.

Ms. Beenu Gulyani, Judicial Magistrate-II, Haldwani, District Nainital is transferred and posted as Additional Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar, vice Sri Dayaram.

No. 123 /UHC/Admin.A/2018 Dated: April 12, 2018.

Sri Nadeem Ahmad, Civil Judge (Jr. Div.), Dwarahat, District Almora is transferred and posted as Civil Judge (Jr. Div.), Ramnagar, District Nainital, vice Ms. Chhavi Bansal.

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... 12-4-18.

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No. 124 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Dharmendra Shah, Judicial Magistrate, Laksar, District Hardwar is transferred and posted as Civil Judge (Jr. Div.), Ranikhet, District Almora, vice Ms. Meenal Chawla.

He is also given additional charge of the Court of Civil Judge (Jr. Div.), Bhikyasen and Civil Judge (Jr. Div.), Dwarahat, District Almora, with the directions to hold Camp Court at both these places for 03 days each in a month.

No. 125 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Sahista Bano, 2nd Additional Civil Judge (Jr. Div.), Nainital is transferred and posted as Judicial Magistrate, Chamoli, vice Sri Amit Kumar.

No. 126 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Anoop Singh, Judicial Magistrate-II, Roorkee, District Hardwar is transferred and posted as Civil Judge (Jr. Div.), Purola, District Uttarkashi, vice Sri Rajesh Kumar.

He is also given additional charge of the Court of Civil Judge (Jr. Div.), Barkot, District Uttarkashi, with the directions to hold Camp Court at Barkot for 03 days in a month.

No. 127 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Shama Parveen, 2nd Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is transferred and posted as Judicial Magistrate, Pauri Garhwal, vice Sri Mithilesh Pandey.

No. 128 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Manju Devi, 1st Additional Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Chamoli, vice Sri Harsh Yadav.

She is also given additional charge of the Court of Civil Judge (Jr. Div.), Joshimath and Pokhri, District Chamoli, with the directions to hold Camp Court at both these places for 03 days each in a month.

No. 129 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Jayshree Rana, Civil Judge (Jr. Div.), Vikas Nagar, District Dehradun is transferred and posted as 2nd Additional Civil Judge (Jr. Div.), Nainital, vice Ms. Sahista Bano.

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No. 130 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Suman, 2nd Additional Civil Judge (Jr. Div.), Haldwani, District Nainital is transferred and posted as Civil Judge (Jr. Div.), Bageshwar, vice Sri Ravi Shanker Mishra.

She is also given additional charge of the Court of Civil Judge (Jr. Div.), Garur, District Bageshwar, with the directions to hold Camp Court at Garur for one week in a month.

No. 131 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Bushra Kamal, 1st Additional Civil Judge (Jr. Div.), Udham Singh Nagar is posted as Civil Judge (Jr. Div.), Udham Singh Nagar, vice Sri Imran Mohd. Khan.

No. 132 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Sachin Kumar, Judicial Magistrate-I, Udham Singh Nagar is transferred and posted as 2nd Additional Civil Judge (Jr. Div.), Hardwar, vice Ms. Meenakshi Sharma.

No. 133 /UHC/Admin.A/2018

Dated: April 12, 2018.

Sri Ramesh Chandra, Civil Judge (Jr. Div.), Dharchula, District Pithoragarh is transferred and posted as Civil Judge (Jr. Div.), Vikas Nagar, District Dehradun, vice Ms. Jayshree Rana.

He is also given additional charge of the Court of Civil Judge (Jr. Div.), Chakarata, District Dehradun, with the directions to hold Camp Court at Chakarata for 02 days in every fortnight.

No. 134 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Meenakshi Sharma, 2nd Additional Civil Judge (Jr. Div.), Hardwar is posted as 3rd Additional Civil Judge (Jr. Div.), Hardwar, vice Ms Aishwarya Bora.

No. 135 /UHC/Admin.A/2018

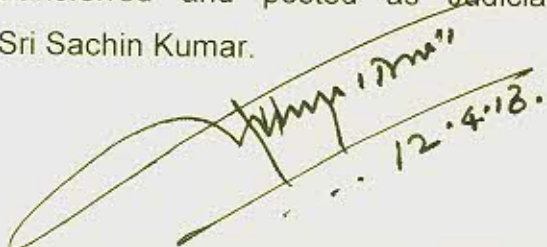
Dated: April 12, 2018.

Sri Vishal Vashisht, Civil Judge (Jr. Div.), Barkot, District Uttarkashi is transferred and posted as Judicial Magistrate-I, Roorkee, District Hardwar, vice Sri Manoj Kumar Dwivedi.

No. 136 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Aishwarya Bora, 3rd Additional Civil Judge (Jr. Div.), Hardwar is transferred and posted as Judicial Magistrate-I, Udham Singh Nagar, vice Sri Sachin Kumar.

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No. 137 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Soniya, 1st Additional Civil Judge (Jr. Div.), Roorkee, District Hardwar is transferred and posted as Civil Judge (Jr. Div.), Tehri Garhwal, vice Sri Sachin Kumar Pathak.

She is also given additional charge of the Court of Civil Judge (Jr. Div.), Kirtinagar and Pratap Nagar, District Tehri Garhwal, with the directions to hold Camp Court at both these places for 03 days each in a month.

No. 138 /UHC/Admin.A/2018

Dated: April 12, 2018.

Ms. Kalpana, Civil Judge (Jr. Div.), Pratap Nagar, District Tehri Garhwal is transferred and posted as Judicial Magistrate, Vikas Nagar, District Dehradun, vice Sri Abhay Singh.

This order will come into force w.e.f. 16.04.2018.

Note : - The officers transferred prematurely on their request will not be allowed the transfer travelling allowance.

By Order of the Court,

(Narendra Dutt)
Registrar General.

No. 1532 /XIII-d-1/Admin.A/2018

Dated: April 12, 2018.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun – 248 195.
4. Director, Directorate of Treasuries, Pension & Entitlement, 23-Laxmi Road, Dalanwala, Dehradun.
5. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
7. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. All the Registrars of the Court.
11. P.P.S to Hon'ble the Chief Justice.
12. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Senior Treasury Officers, all the districts of Uttarakhand.
15. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
16. Guard File / Assistant Concerned.

Assistant Registrar
Admin.A